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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 44/7/AMR/2020
NAME OF THE COMPANY	Sree Naidu Beverages Pvt Ltd
NAME OF THE PETITIONER(S)	State bank of India
NAME OF THE RESPONDENT(S)	Sree Naidu Beverages Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels representing both sides are present. Respondent's counsel prayed time for filing counter. Time is enlarged at request. Put up the matter on 03.11.2020.

Solr

MEMBER JUDICIAL